

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).3117/2003

(From the judgement and order dated 05/08/2002 in LPA No. 12/1991 of HIGH COURT OF M.P AT GW ALIOR)

AHUDHYA RAM & ANR.

Petitioner(s)

VERSUS

TURSANPAL SINGH & ORS.

Respondent(s)

Date: 08/10/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.M. DHARMADHIKARI
HON'BLE Mr. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner(s)

Mr. Shrish Kumar Misra,Adv.

For Respondent(s)

Mr. B.S. Banthia,Adv.

UPON hearing counsel the Court made the following

O R D E R

Both the learned counsel seek time to find out whether on the same point of law any other matters are pending in this Court. Let the office also to make inquiry.
On the joint request, the matter is adjourned for two weeks.

(Sheetal Dhingra)
Court Master

(Asha Joshi)
Court Master